

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/682/IB/2017  
NAME OF THE PETITIONER : ARIES  
NAME OF THE RESPONDENT : BAFNA PHARMACEUTICALS LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	NIRMALA . C	M/s. BAFNA Company Secretary.	M. G. C
2.	P. Hanorajan	M/s. Aries. counsel for petitioner.	P. Hanorajan

**ORDER**

Counsel for Petitioner present. Ms. Nirmala, Company Secretary, Representing Corporate Debtor present and she is directed to file reply before next date of hearing. Matter is posted for arguments. Put up on **18.12.2017 at 10.30 A.M.**

— Sd /

MEMBER (JUDICIAL)

ghk